## Annexure-7

## Name of the corporate debtor: PRIYADARSINI LIMITED: Date of commencement of liquidation: 26.04.2021: List of stakeholders as on:24.06.2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

S	<b>l.</b>	Name of	Category of	Identificatio	Details of		Details of claim admitted						Amount	Amoun	Amoun	Amount of	Remarks
N	o	stakeholde	stakeholder	n No.	claim r	eceived							of	t of any	t of	claim	, if any
	ŀ	r	S		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
			(preference		of	t	of claim	e of	covered by	lien /	covered	in total	t claim	dues,	rejecte	verificatio	
			shareholder		receip	claimed	admitte	claim	lien or	attachmen	by	amount		that	d	n	
			s / equity		t		d		attachmen	t	guarante	of claims		may be			
			shareholder						t pending	removed?	e	admitted		set off			
			s / partners						disposal	(Yes/No)							
			/ others)						_								
									NII								

NIL